

No. HCG/HCA-II/18/2008



**HIGH COURT OF KARNATAKA,  
KALABURAGI BENCH,  
KALABURAGI, DATED: 28.06.2024**

**NOTIFICATION**

It is hereby notified that, the Quotation Notification bearing No. HCG/HCA-II/18/2008 dated 25.06.2024 for supply of one HP Laser MFP 1188 fnw Multifunctional printer having Print, Copy, Scan, Fax and ADF facility is hereby withdrawn for administrative reasons.

**Sd/-  
(BASAVARAJ CHENGTI)  
ADDL. REGISTRAR GENERAL**